Act could be misused for effecting the take-over of managements of existing companies, the Government have decided that under the scheme, investment by non-resident Indians, without the prior permission of the Reserve Bank of India, would be operative subject to an overall ceiling of 5 per cent of the paid-up equity capital of any company and 5 per cent of the total issue of each series of convertible debentures of the company already issued, whether on repatriation basis or non-repatriation basis.

Bus service for Tourists and Pilgrims from South

*210. SHRl B. KRISHNA MOHAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state what steps his Ministry has taken to provide better transport facilities for the tourists from the South for their visits to Nainital, Haridwar and other places of tourist interests in Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CTVIL AVIATION (SHRI KHURSHEED ALAM KHAN): By and large tourists from the South make use of rail and air facilities. In respect of pilgrimage tourists, in particular the private road transport operators have provided a large fleet of air-conditioned and non-airconditioned buses on contract basis for visit to places of religious interest as well as places which are summer resorts. Apart from allocations made by the State Road Transport authorities, the Central Government has also an annual quota of 40 TELCO and 20 Ashok Leyland chassis to be allotted in quarterly instalments to approved tourist transport operators, State Tourism Development Corporations etc. To facilitate the State Tourism Development Corporations and the private sector transport operators to air-condition their buses, a scheme of importing air-conditioning units was approved some time back under which 45 such air-conditioning units are being imported.

सरकारी होटलों की निचली मंजिल में वर्षा का पानी

*211. श्री हुक्म देव नारायण यादव :
श्री बी० सत्यनारायण रेड्डी :

क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अप्रैल, 1983 के महीने के दौरान अनेक सरकारी होटलों की निचली मंजिल में वर्षा का पानी भर गया था ; यदि हां, तो उसका ब्योरा क्या है और इस कारण कितने की क्षति हुई है ; और

(ख) क्या इस संबंध में कोई जांच की गई थी यदि हां, तो उसके क्या परिणाम निकले हैं ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री खुरशीद आलम खान): (क) अप्रैल, 1983 में, दिल्ली में अभूतपूर्व भारी वर्षा होने से अशोक यात्री निवास की निचली मंजिल में वर्षा का पानी भर गया था जिसका कारण एन डी एम सी द्वारा अनुरक्षित मेन होलों में अवरोध था। इसी प्रकार होटल कनिष्क की निचली मंजिल में कार पार्किंग एरिया, प्लांट रूम आदि भी प्रभावित हुए थे। वर्षा का पानी रणजीत होटल के प्लांट रूम में भी भर गया था। परिणामस्वरूप 19,700 रु० की क्षति होने का अनुमान है और बीमा कम्पनियों से इसका दावा किया जा रहा है।

(ख) आई टी डी सी के इंजीनियरिंग स्टाफ ने प्रभावित होटलों का तत्काल निरीक्षण किया और पानी निकालने के लिये तत्काल कदम उठाए और किसी भी पुनरावृत्ति से निपटने के लिये आवश्यक एहतियाती उपाय भी किये। भविष्य में